

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 404**  
**IB/2830/ND/2019**

**IN THE MATTER OF:**

ASR Logistics India Pvt Ltd	...	Applicant
Versus		
Leo Creations Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 09.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Prakhar Mittal, Adv.
For the Respondent	: Mr. Akhil Krishan Maggu, Mr. Ayush Mittal, Ms. OshinMaggu, Adv.

**ORDER**

Let the matter be fixed before the Regular Bench on 13.04.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**